

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 423
IA/1782/ND/2022 in IB/274/ND/2018

IN THE MATTER OF:

M/s. Ashutosh Steels Pvt. Ltd.	...	Applicant
Versus		
M/s. Royal Pressing And Components Pvt.Ltd.	...	Respondent

Under Section 9 of (IBC), 2016

Order delivered on 08.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Liquidator	:	Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Abhishek Sinha for the Liquidator

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard the submissions made by Ld. Counsel appearing for the Liquidator. The Liquidator is directed to file account closure certificate of the bank accounts. List this matter on **31.05.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)